

C. A. T. Bench, JAIPUR

Date of Order	Orders
13.11.95	Sh. R.N. Mathur, counsel for the petitioner. Heard: The learned counsel for the petitioner states that he has already filed an OA against the order dated 24.3.95 (Ann. CP/2) and the same has been admitted. In the circumstances, he withdraws this C.P. The C.P. is therefore dismissed. (<i>[Signature]</i>) (<i>[Signature]</i>) M.C. (<i>[Signature]</i>) (Gopal Krishna) S.C. 345/35 General Administrative Tribunal Jaipur Bench, JAIPUR Certified that No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record. <i>[Signature]</i> Dealing Asstt. Record Section Officer Digit No. <i>[Signature]</i> Keeper (Judicial)

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Ch 25/11/95